

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSWRIT PETITION (CIVIL) .....Diary No(s). 10948/2020NATIONAL ALLIANCE OF JOURNALISTS & ORS. Petitioner(s)  
VERSUS

UNION OF INDIA &amp; ORS. Respondent(s)

Date : 27-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE B.R. GAVAIFor Petitioner(s) Mr. Colin Gonsalves, Sr.Adv.  
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Tushar Mehta, SG

Mr. P. S. Sudheer, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Colin Gonsalves, learned senior counsel  
appearing on behalf of the petitioners as also Mr.Tushar Mehta,  
learned Solicitor General appearing on behalf of the respondent-  
Union of India.

Issue notice.

The instructing counsel of Mr.Tushar Mehta, learned  
Solicitor General accepts notice on behalf of the Union of India.Service of notice may be effected on the other  
Respondents in usual course. *Dasti*, in addition, is permitted.

List after two weeks.

(SATISH KUMAR YADAV)  
AR-CUM-PS(RAJ RANI NEGI)  
ASSISTANT REGISTRAR